

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.4754/2024

THE STATE OF UTTAR PRADESH

Appellant

VERSUS

SANJEEV KUMAR

Respondent

Mr. D.L. Chidananda, Advocate may shown as Amicus Curiae.
I.A. No.176839/2019-EXEMPTION FROM FILING O.T.

Date : 04-06-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

PARTIAL COURT WORKING DAYS BENCH

For Appellant(s) : Mr. Shashank Shekhar Singh, AOR
Ms. Prapti Srivastava, Adv.
Mr. Harshvardhan Vishen Mall, Adv.

For Respondent(s) : Mr. D. L. Chidananda, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. An adjournment letter is circulated on behalf of the appellant.
2. Prayer is granted.
3. Re-list the criminal appeal after partial court working days, as prayed.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)